

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No.105/2025

IN THE MATTER OF:

Ajay Pratap Singh,

Applicant

Versus

District Magistrate, Mainpuri & Ors.

Respondent (s)

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2.	Annexure-1 True copy of letter no.595/Si.Kh.Ka.De./ dated 24.05.2025	

DATE: - 11.07.2025

PLACE: - NOIDA

FILED THROUGH



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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 105/2025



IN THE MATTER OF:

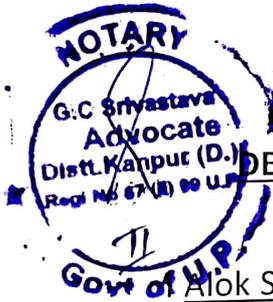
Ajay Pratap Singh,

Applicant

Versus

District Magistrate, Mainpuri & Ors.

Respondent(s)



AFFIDAVIT ON BEHALF OF THE DISTRICT MAGISTRATE, KANPUR DEHAT, UTTAR PRADESH, IN COMPLIANCE WITH THE ORDER DATED 20.03.2025

Alok Singh aged about 55 years, S/o Shri Lal Saheb Singh, District Magistrate of Kanpur Dehat, state of Uttar Pradesh, presently at Kanpur Dehat, do hereby most solemnly state and affirms under; {

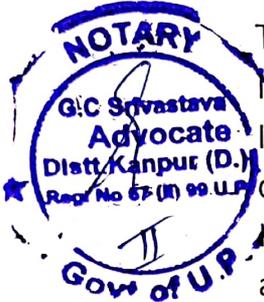
1. I am the District Magistrate of Kanpur Dehat, State of Uttar Pradesh and fully conversant with the facts and circumstances of the present case. I affirm that this affidavit is being filed by the Deponent in compliance of 20.03.2025 of this Hon'ble Tribunal. {
2. That this Original Application pertains to the issue related to encroachment on the bank of Ishan River which is a Tributary of River Ganga. He has also raised the issue of preservation of Rohtam lake. /

In the order dated 20.03.2025, the Hon'ble tribunal issued the following directives: ^

'PARA 1'- In this original application, applicant has raised the issue of encroachment on the banks of Ishan River which is a tributary of River Ganga. He has also raised the issue of preservation of Rohtam lake. The plea of the applicant is that the banks of River Ishan have been encroached upon on both sides at Mainpuri and Etah by school buildings, commercial establishments and illegal colonies. The further plea is that the construction process is still ongoing. The applicant has further alleged that the main drain of

Mainpuri city flowing along the hostel road falls into Ishan River near St. Mary's School discharging the black and grey water from the city's residential area into the river. In support of this submission, applicant has enclosed the photographs as Annexure 3 from page 80 onwards.

3. It is most respectfully submitted that the applicant Shri Ajay Pratap in his petition as filed before this Hon'ble Tribunal states that the River Ishan flows from Makanpur, Tehsil- Bilhaur, District-Kanpur Dehat. While Tehsil-Bilhaur actually comes in the jurisdiction of District-Kanpur Nagar. Index Map is annexed herein for the reference. Executive Engineer, Irrigation Department, Kanpur Dehat vide its letter no.595/Si.Kh.Ka.De./ dated 24.05.2025 also states that the River Ishan not flows in the district Kanpur Dehat jurisdiction. True copy of the Index Map is annexed herein as ANNEXURE R-1.



Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.

DEPONENT
जिलाधिकारी
कानपुर देहात

VERIFICATION

Verified at Kanpur Dehat on this 11 day of July 2025, that the contents of the above affidavit from paragraphs 1 to 2 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

DEPONENT
जिलाधिकारी
कानपुर देहात

Sworn before me this Day As
By Sri. Ajay Pratap to Whom As contem.
Of this Affidavit has Been Heard Over
Explained Who Is Duly Identified Sr.
G.C. Siv 11/07/2025
Advocate
Govt. Notary
Kanpur - Kanpur U.P.

प्रेषक,
जिलाधिकारी,
कानपुर देहात।
सेवा में,
प्रमुख सचिव
उ०प्र०, शासन
पर्यावरण, वन एव जलवायु परिवर्तन (अनुभाग-7)
लखनऊ।

पत्रांक:- 359/सा०/5-313/2025

दिनांक:- 08/07/2025

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० नं०-105/2025 Ajay Pratap Singh V/s District Magistrate, Mainpuri, U.P. and Ors. में पारित आदेश दिनांक 20.03.2025 के संबंध में।

महोदय,

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या:-105/2025 Ajay Pratap Singh V/s District Magistrate, Mainpuri, U.P. and Ors. में पारित आदेश दिनांक 20.03.2025 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त प्रकरण ईशन नदी (गंगा की सहायक नदी) के संरक्षण एवं अनाधिकृत अतिक्रमण को हटाने विषयक है, जिसमें अद्योहस्ताक्षरी को प्रतिवादी बनाया गया है।

उक्त के सम्बन्ध में अवगत कराना है कि आवेदक श्री अजय प्रताप सिंह द्वारा मा० राष्ट्रीय हरित अधिकरण के समक्ष प्रेषित सार (synopsis) में ईशन नदी को तहसील-बिल्हौर में मकनपुर के समीप जनपद-कानपुर देहात से प्रवाहित होना बताया गया है, जबकि वास्तविक रूप में तहसील बिल्हौर, जनपद-कानपुर नगर के कार्यक्षेत्र में आती है। इण्डेक्स मैप संलग्न है। अतः अद्योहस्ताक्षरी स्तर से प्रकरण के सम्बन्ध में कोई कार्यवाही अपेक्षित नहीं है। उपरोक्तानुसार मा० राष्ट्रीय हरित अधिकरण को यथास्थिति से अवगत कराने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें।

संगनक:- उपरोक्तानुसार।

6
8/7/25

(आलोक सिंह)
जिलाधिकारी
कानपुर देहात।

INDEX MAP DISTRICT KANPUR DEHAT

SCALE: 1" = 2 MILE.



REFERENCE

PHASE-ITH DRAIN

PHASE-IITH DRAIN

NO.	NAME OF DRAIN	NO.	NAME OF DRAIN
1	JAINPUR DR.	16	TAKI POOL
2	SINCHOPUR	17	GHAGHARA
3	CHITTAIINI	18	LACHHIPUR
4	KUDWA EAST	19	BHABHINI PUR
5	MH MATA	20	NIGOHY
6	KRISHNAPUR	21	DALIPNAGAR
7	USRI	22	TAJUPURTARSOLI
8	PUSULA SAO	23	KACHHOURA
9	DWAJN NIRON	24	RANMATA
10	KHALAKPUR	25	MAULAMPUR
11	KHALA SARDONI	26	AMRUVIYA
12	SAKURIS		
13	HANS NIKHON		
14	ISTAKTOH		
15	KURMI KUMBA		

REFERENCES:

- 1. Survey of India
- 2. District Gazetteer
- 3. District Map
- 4. District Directory
- 5. District Census Data
- 6. District Statistical Abstract
- 7. District Revenue Record
- 8. District Land Revenue Record
- 9. District Forest Record
- 10. District Water Resources Report

DIST. KANPUR
DIST. FATEHPUR

DIST. KANPUR
DIST. FATEHPUR

प्रेषक,

अधिकांसी अभियन्ता,
सिंचाई खण्ड कानपुर देहात।

प्रेष्य,

क्षेत्रीय अधिकारी,
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
280, एन0एच0-19, रनियां,
कानपुर देहात - 209304।

पत्रांक: 595 / सि0ख0का0दे0 /

दिनांक: 24 / 05 / 2025

विषय: माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 सं0-105 / 2025 अजय प्रताप सिंह बनाम जिलाधिकारी, मैनपुरी एवं अन्य में पारित आदेश दिनांक 20.03.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ: आपका पत्रांक 74 / सा0 / एन0-33 / 2025 / दिनांक 07.05.2025।

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र का अवलोकन करने के कष्ट करें, जिसके द्वारा ईशान नदी, जनपद कानपुर देहात से प्रवाहित होती है अथवा नहीं की सूचना उपलब्ध कराने की वांछना की गई है, के सम्बन्ध में अवगत कराना है कि ईशान नदी जनपद कानपुर देहात में प्रवाहित नहीं होती है।

सूचनार्थ प्रेषित।

भवदीय,

(सुरेन्द्र कुमार कौशल)

अधिकांसी अभियन्ता

सिंचाई खण्ड कानपुर देहात

Kushal